

**'B' Grade Clerks of Navy**

4923. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 4287 on 17th December 1980 regarding representation made by the erstwhile B-Grade clerks of Navy and state:

(a) whether the decision has since been taken by Government on the said representation;

(b) if not, what efforts have been made during the last three months;

(c) if so, special efforts made, the reasons therefor; and

(d) when the decision is expected to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) to (d). The question of classification of the erstwhile 'B' Grade Clerks of the Navy as Upper Division Clerks consequent on the judgement of the Bombay High Court is being examined in detail keeping in view of the legal, financial and administrative implications. Efforts are being made to arrive at a decision as early as possible.

**मूल्य वृद्धि के कारण आवंटन में वृद्धि करना**

4924. श्री भार्गव सिंह : क्या योजना मंत्री यह बताने की कृपा करेंगे कि मूल्य वृद्धि एक सतत प्रक्रिया होने के कारण योजना आयोग द्वारा इस वृद्धि को पूरा करने के लिये धनराशि आवंटित करते समय ही इन योजनाओं के लिये प्रावधान में आनुपातिक वृद्धि मंजूर न करने के क्या कारण हैं?

योजना और श्रम मंत्री (श्री नारायण दत्त तिवारी): कीमतों में लगातार वृद्धि होना आवश्यक नहीं है। उदाहरण के लिए थोक कीमतों के सूचकांक में 1975-76 में कमी दिखाई दी और अगले तीन वर्षों

में कीमतों में आपेक्षक स्थिरता रही। किसी भी हालत में, योजनागत स्कीमों के लिए धनराशियों के आवंटन के समय संबंधित योजना की अवधि में कीमतों में संभावित वृद्धि या योजनागत संसाधनों पर उसके प्रभाव को निर्धारित करना संभव नहीं है। इसलिए योजनागत स्कीमों के लिए धनराशियों के आवंटन के समय भविष्य में होने वाली कीमतों में वृद्धि के लिए गुंजाइश रखने के लिए कोई अनुभव निरपेक्ष कसाटी नहीं है।

**Setting up of a Paper Mill in Nagaland**

4925. SHRI CHINGWANG KON-YAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether in view of abundant forest resources and sufficient raw material it is proposed to set up medium paper mills in Nagaland; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). An integrated pulp and paper mill with a capacity of 33000 tonnes per annum is being set up at Tuli in Nagaland. There is no other proposal to set up any paper mill in Nagaland on the basis of forest raw materials.

**Provision of Jobs for Ex-Servicemen by Directorate of Resettlement and Rehabilitation**

4926. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Directorate of Resettlement and Rehabilitation has ensured the provision of suitable jobs for the ex-servicemen during the current financial year;

(b) if so, the number of ex-servicemen who have been provided the jobs during the past three years,